

**ANU GARG, I.A.S.**  
PRINCIPAL SECRETARY  
LABOUR & ESI DEPARTMENT  
GOVERNMENT OF ODISHA



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DO No. 225 /LESI,  
Date: 17.04.2020

File No.(LL-I-III-0012-2020)

**To**

**All Collectors**

**Sub- Camps for in-migrants in Odisha - regarding**

Dear Collector,

Please find enclosed letter from Cabinet Secretary addressed to Chief Secretary, Odisha. As desired therein you are requested to ensure the following:-

- i) May immediately undertake a review of the situation relating to migrant labourers and stranded persons in the state.
- ii) May appoint nodal officers, if not done already for coordinating and monitoring issues relating to migrant workers.
- iii) Ensure food and shelter- as most of you have already done
- iv) Each relief camp be under the charge of a senior officer and support of civil society be enlisted.
- v) Psychosocial counselling be provided- as is being done in many area.
- vi) Enumeration has been done by you , but must be updated constantly.

2. Apart from this you may also ensure

- i) Safety of women and girls in camps-utmost priority be given to this
- ii) Medical facilities to them through MMUs ; as many of you are already doing
- iii) Trained counsellors available in districts be utilised for psychosocial counselling.(Refer letter of Department of WCD in this regard)
- iv) Since for many, language may be a barrier, you may identify people in the district/their 'Samaj', who could converse with them in their language.
- v) Proper sanitization at the camps, especially toilets; provision of soaps, masks, sanitizers, mosquito nets; provision of sanitary napkins etc. through NGOs/CSR may be ensured.

- vi) Above all observing of social distance and all other precautions at the camp.
- vii) Special care to be taken if kids are present in the camps. Appropriate food, biscuits and medical check up to be done.
- viii) In some cases rather than cooked food migrant workers are preferring dry ration. May be coordinated.

Many of you are doing this and much more. While Sonapur district administration has been treating these workers with dignity providing them soaps, sanitizers etc. , helping the pregnant women deliver safely ; Keonjhar has been providing them IEC material in their native language; Mayurbhanj and Sambalpur have been sending Mobile Medical Units on a daily basis; Ganjam helping them with medical facilities; among others. All efforts are greatly appreciated.

Please keep me posted on all developments and initiatives taken by you.

Yours faithfully,

  
(Anu Garg) 17/4/2020

Memo No. 226 /dated, 17.04.2020

Copy forwarded to the Special Relief Commissioner, Bhubaneswar for information and necessary action with reference to his UOI No. 18/R&DM dtd. 16.04.2020.

  
(Anu Garg) 17/4/2020

Memo No. 227 /dated, 17.04.2020

Copy forwarded to the Labour Commissioner, Odisha for information and necessary action.

  
(Anu Garg) 17/4/2020

Memo No. 228 /dated, 17.04.2020

Copy forwarded to All Divisional Labour Commissioners / District Labour Officers for necessary action.

  
(Anu Garg) 17/4/2020

राजीव गाँवा  
Rajiv Gauba



12155/CSO  
16-4-2020

मंत्रिमंडल सचिव  
भारत सरकार  
CABINET SECRETARY  
GOVERNMENT OF INDIA

D.O. No. 272/21/2020-Cab/II

Dated: 15<sup>th</sup> April, 2020



Dear Chief Secretary

As you are aware, Government has been giving a great deal of importance to the welfare of migrant labourers and stranded persons during the implementation of lock down measures for containment of COVID-19. Ministry of Home Affairs has issued detailed guidelines for ensuring safety, shelter and food security of migrant labourers. These need to be effectively implemented.

Urgent  
16/4

I urge you to direct all District Collectors to immediately undertake a review of the situation. They may appoint nodal officers, if not already appointed, for coordinating and monitoring the issues related to migrant labourers. In metropolitan areas, Municipal Commissioners may be assigned the responsibility of implementation of welfare measures. All districts may undertake a comprehensive enumeration of migrant labourers and stranded persons and make all necessary arrangements for providing food and shelter for them. Each relief camp should be under the charge of a senior officer.

Hr. Secy LRESI  
PL look into  
this.  
SRc may also  
be kept informed  
as actions are  
taken in time.

They may also enlist the support of civil society organisations and the network of mid-day meal facilities to provide food for all the stranded persons and migrant labourers during the period of lockdown. Psycho-social counselling may also be provided to such persons, as per guidelines issued by M/o Health & Family Welfare in this regard.

I would request you to kindly review the matter and ensure that the above measures are effectively implemented.

with regards ✓  
SRE

Yours sincerely,

15/4/20  
(Rajiv Gauba)

copy: OAD to CI  
(COVID)

15/4  
To

Chief Secretaries (All States)

Chief Secretary,  
Odisha